

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2126
ANSWERED ON:24.08.2012
CHANGE OF MEDICINES AND THEIR DOSES
Patil Shri C. R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Central Government Health Scheme (CGHS) doctors are authorized to change the medicines/generic medicines and their doses prescribed by senior physicians and consultants of the Government Hospitals;
- (b) if so, the details of relevant rules and guidelines;
- (c) whether the Government proposes to revise/re-issue fresh guidelines restricting the CGHS doctors to issue substitute medicines keeping in view the interest of senior citizen patients; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d): CGHS doctors are supposed to issue medicines/generic medicines as per the prescription of Physician and Consultants of Government Hospitals. However, in case of non availability of prescribed branded medicines in CGHS Wellness centres, CGHS doctors are instructed to issue the medicines having same composition and salt and it is not treated as substitution of prescribed medicines. However, the doctors are not supposed to change the doses prescribed by the senior physicians and consultants of the Government hospitals.